

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 522/2018  
O.A. No. 706/2018

The 31<sup>st</sup> day of August, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

Sumit Kumar, Age 29+ years  
S/o Shri Kaptan Singh Malik  
R/o H.No.465, Nehru Enclave,  
Alipur, Delhi-110036. .. Petitioner

(By Advocate: Shri Sachin Chauhan)

Versus

1. Shri Hasmukh Adhia  
Secretary,  
Department of Revenue,  
Union of India,  
North Block,  
New Delhi-110001.
2. Shri S. Ramesh  
Chairman,  
Central Board of Excise & Customs,  
North Block,  
New Delhi-110001.
3. Ms. Archna Pandey Tiwari  
Chief Commissioner,  
GST Delhi Zone, Delhi.
4. Shri Ajay Jain  
Chief Commissioner,  
Central Excise, Customs & Service Tax,  
Vadodara Zone, Vadodara.
5. Shri Raj Kumar Barthwa  
Member (Admin, CBEC Board)  
Central Board of Excise & Customs,  
North Block, New Delhi-110001. .. Respondents

(By Advocate : Shri Ranjan Tyagi)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the petitioner submits that this CP was wrongly filed and, accordingly, seeks leave of this Tribunal to withdraw the C.P.

2. In the circumstances, the C.P. is dismissed as withdrawn. No order as to costs.

**(PRADEEP KUMAR)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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